



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/ 5957/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the 1st October, 2019.

Sub:- **Head quarter leave permission .**

Ref:- Letter No.MACT/KA/2019/342 dated 01.10.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for head quarter leave permission w.e.f. 05.10.2019 till the morning of 09.10.2019, has been granted/~~rejected~~. The Addl. District & Sessions Judge, Kamrup, Amingaon and in her absence the next senior most Judicial officer at the station will remain in charge of Court and office in her absence.

Yours faithfully,

sdl-

5959
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/5958-A, dated 1.10.19

Copy to

1. The Addl. District & Sessions Judge, Kamrup, Amingaon .
2. The Systems Analyst, Gauhati High Court.

01/10/19
JT. REGISTRAR (VIGILANCE)

Rdas